## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Naviplast Traders Pvt.Ltyd & OrsVersus- R.G.Shaw & Sons Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
(	Sumit Bin		Corporate Delotor	Scrut Bironi 06/10/17
2.	KANISHK KI	4ETAN, ADV	PETITIONERS	Kawsher Kulan
			OPPER	6/10/17

ORDER

Ld. RP has filed progress report annexing the minutes of the meeting of CoC along with an application for extension of time limit by 60 days. From the minutes of the meeting of CoC it shows that CoC in its meeting dated 05/10/2017 has unanimously passed a resolution approving that RP may file application seeking extension of time for 60 days.

Keeping in view of the recommendation of the CoC another 60 days' time has been extended from 08/10/2017 for submissions of resolution plan.

List the matter on 08/11/2017.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)